

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 107 of 2019

In the matter of:

United spirits Ltd. & Anr.

....Appellants

Vs.

Neel Rajesh Shah & Anr.

....Respondents

Present:

Appellants: Mr. Krishnendu Datta, Ms. E. Srivastav and Ms. Mehak Khurana, Advocates

Respondents: Mr. Ajay Kumar Chopra, Advocate

ORDER

12.02.2020: Due to paucity of time this matter could not be heard today.

Post this Appeal 'for hearing' on **04th March, 2020.**

Learned Counsel shall be at liberty to file list of dates/ brief notes.

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

sa/nn